

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

OA NO. 1584/2002

This the 8th day of August, 2002

HON'BLE SH. KULDIP SINGH, MEMBR (J)  
HON'BLE SH. M.P. SINGH, MEMBER (A)

Harish Kumar Lamba,  
Senior Yoga Teacher,  
S/o Sh. Yog Raj Lamba,  
Sarvodaya Bal Vidhyala,  
Plot No. 6, Jhandewalan,  
New Delhi - 110005.

... Applicant

(By Advocate: Sh. Anil Singhal proxy for  
Sh. H.L. Behri)

Versus

1. Union of India through  
Chief Secretary,  
Government of N.C.T.,  
Delhi.

2. Director of Education,  
Directorate of Education,  
Govt. of N.C.T.,  
Delhi.

... Respondents.

O R D E R (ORAL)

By Sh. Kuldip Singh, Member (J)

Learned proxy counsel for applicant submits that there is some defect in the OA so he wants to withdraw the OA with liberty to file afresh within 2 weeks. Accordingly, he is permitted to withdraw the OA with liberty to file afresh within 2 weeks.

  
( M.P. SINGH )  
Member (A)

  
( KULDIP SINGH )  
Member (J)

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